

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2455
ANSWERED ON:08.12.2006
ISSUE OF ORDINANCE
Athawale Shri Ramdas

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of ordinance promulgated by President during each of the last three years;
- (b) the total number of ordinance accorded approval by the Parliament and the number of ordinance lapsed;
- (c) whether some ordinances are yet to be ratified; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ)

(a): The details of the Ordinances promulgated from 01-01-2004 to 06-12-2006 (year-wise) are as follows:-

2004

Ord.No. Name of the Ordinance

1. The Prevention of Terrorism (Repeal) Ordinance, 2004,
2. The Unlawful Activities (Prevention) Amendment Ordinance, 2004.
3. The Banking Regulation (Amendment) and Miscellaneous Provisions Ordinance, 2004.
4. The Securities Laws (Amendment) Ordinance, 2004.
5. The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Ordinance, 2004.
6. The National Commission for Minority Educational Institutions Ordinance, 2004.
7. The Patents (Amendment) Ordinance, 2004.
8. The Pension Fund Regulatory and Development Authority Ordinance, 2004.

2005

Ord.No. Name of the Ordinance

1. The Central Excise Laws (Amendment and Validation) Ordinance, 2005.
2. The Citizenship (Amendment) Ordinance, 2005.
3. The Manipur University Ordinance, 2005.
4. The Taxation Laws (Amendment) Ordinance, 2005.

2006

Ord.No. Name of the Ordinance

1. The National Commission for Minority Educational Institutions (Amendment) Ordinance, 2006.
2. The National Council for Teacher Education (Amendment and Validation)

Ordinance, 2006.

3. The Indian Telegraph (Amendment) Ordinance, 2006.

(b):

(1) The total number of Ordinances accorded approval are as follows:

2004 8 (Eight)

2005 4 (Four)

2006 3 (Three)

(2) The number of Ordinances lapsed

2004 : 1 (One)

2005 : 1 (One)

(c) &(d): Yes, the National Council for Teacher Education (Amendment and Validation) Ordinance, 2006 and the Indian Telegraph (Amendment) Ordinance, 2006.